

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2744
ANSWERED ON:17.12.2004
EXTERNAL COMMERCIAL BORROWINGS
Moorthy Shri A.K.

Will the Minister of FINANCE be pleased to state:

(a) whether Association of Chamber of Commerce has sought 100% tax exemption in interest payment on external commercial borrowing; and

(b) if so, the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) & (b): Information is being collected and will be laid on the Table of the House.